

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pcvvt Ltd.	Applicant/petitioner
v.		
Govt. Of National Capital Territory of Delhi	Respondent

Order under Section 391-394

Order delivered on 16.10.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant -

ORDER

Due to electricity problem, matter is adjourned to 20.11.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

16.10.2020
Ritu Sharma